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W.P(C)No. 16 OF 2005
ITEM No.102(Mentioned)

Court No. 1

SECTION PIL

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 16 of 2005

Sanjeev Bhatnagar... Petitioner(s)

vs.

Union of India & Ors.... Respondent(s)

(with appln.(s) for stay and intervention and intervention and with
office report)

Date: 12/04/2005 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner (s)In person.

For Respondent (s)Mr. M R Calla, Sr. Adv.
M/s. P H Parekh & Co., Advs.

Mr. R L Panjwani, Adv.
Mr. Mushtaq Ahmad, Adv.

Mr. Navin Prakash, Adv.
Mr. Gaurav Aggarwal, Adv.
Ms. Sushma Suri, Adv.

Mr. Vijay Panjwani, Adv.

Mr. R N Keshwani, Adv.

Mr. Anand Sagar Vashist, in-person.

For Applicant(s)inMs. Priya Hingorani, Adv.
intervention applns.for M/s. Hingorani & Associates, Advs.

Dr. Nafis A Siddiqui, Adv.

(Mr. Ram Jethmalani, Sr. Adv. also appeared)

UPON hearing counsel the Court made the following
O R D E R

As prayed by all the learned counsel for the appearing parties and agreed to by the petitioner
appearing in-person, the hearing is adjourned to 26th April, 2005.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER